

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 131
(IB)-477(PB)/2017

IN THE MATTER OF:

| | | |
|------------------------------------|-----|------------------------|
| Au Small Finance Bank Ltd | ... | Applicant / Petitioner |
| Vs | | |
| Prabhu Shanti Real Estate Pvt Ltd. | ... | Respondent |

Under Section 7 of Insolvency and Bankruptcy Code, 2016(CIRP)

Order delivered on 20.02.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

| | |
|---------------------|--|
| For the petitioner | Mr. Mrityunjay Kumar, Adv. |
| For the RP: | Mr. Rahul Shukla, Adv. |
| For the Respondent: | Mr. Kamal Kant Chhabra, Adv. |
| For the Homebuyers: | Mr. Vardhman Kaushik & Ms. Sangkrito, Adv. |
| For the Intervenor: | Mr. Balvinder Ralhan, Adv. in CA-35(PB)/2019 |

ORDER

CA-35(PB)/2019

Rejoinder is filed and a copy is served to the RP and the other side.

List on 12.03.2019

CA-1147(PB)/2018

Mr. Mozes appearing for Mothooth Fincorp undertakes to file reply. The other financial creditors may also file their reply within one week with a copy in advance to the counsel opposite.

List on 12.03.2019.

Sd/-

(S.K MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

20.02.2019
Ritu Sharma